

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 117 OF 2019 & IA No. 1507 OF 2019

Dated: 14th October, 2019

In the matter of:

pudumjee Paper Products Ltd

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **03.12.2019**.

Court Master

NR